

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 294/GT/2020

**Coram:
Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member**

Date of Order: 15th June, 2024

In the matter of:

Corrigendum to the Order dated 19.5.2024 in Petition No. 294/GT/2020

In the matter of:

Petition for truing-up of tariff of Kahalgaon Super Thermal Power Station, Stage-I (840 MW) for the period 2014-19.

And

In the matter of:

NTPC Limited,
NTPC Bhawan, Core-7, Scope Complex,
7, Institutional Area, Lodhi Road, New Delhi - 110 003

.....Petitioner

Vs

1. Bihar State Power Holding Company Limited,
Vidyut Bhawan, Bailey Road, Patna – 800 001
2. Jharkhand Urja Vikas Nigam Limited,
Engineering Building, HEC, Dhurwa, Ranchi – 834004
3. GRIDCO Limited,
24, Janpath, Bhubaneswar – 751007
4. Power Department,
Govt. of Sikkim, Kazi Road, Gangtok, Sikkim-737101
5. Assam Power Distribution Company Limited,
Bijulee Bhawan, Paltan Bazar, Guwahati-781001.
6. Tamil Nadu Generation and Distribution Corporation Limited,
NPKRP Maaligail, 800, Anna Salai, Chennai – 600002
7. Uttar Pradesh Power Corportaion Limited,
Shakti Bhawan, 14, Ashok Marg, Lucknow – 226001



8. Rajasthan Urja Vikas Nigam Limited,
(on behalf of Discoms of Rajasthan)
Vidyut Bhawan, Janpath, Jaipur – 302 005
9. Power Development Department (J&K),
Govt. of J&K Secretariat, Srinagar
10. Haryana Power Purchase Centre,
Shakti Bhawan, Sector-VI, Panchkula, Haryana-134109
11. Punjab State Power Corporation Limited,
The Mall, Patiala- 147001
12. BSES Rajdhani Power Limited,
BSES Bhawan, Nehru Place, New Delhi-110019
13. BSES Yamuna Power Limited,
Shakti Kiran Building, Karkardooma, Delhi
14. Tata Power Delhi Distribution Limited,
NDPL House, Hudson Lane, Kingsway Camp, Delhi-110009. **...Respondents**

CORRIGENDUM ORDER

The Commission vide its order dated 19.5.2024 in Petition No. 294/GT/2020 had tried up the tariff of Kahalgaon Super Thermal Power Station, Stage-I (840 MW) for the period 2014-19 as under:

	<i>(Rs. in lakh)</i>				
	2014-15	2015-16	2016-17	2017-18	2018-19
Depreciation	4978.55	5089.75	5302.55	5432.43	6279.47
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	20615.19	20788.32	20851.43	20847.02	20918.09
O&M Expenses	20082.88	21365.75	22695.56	24114.78	25628.40
Interest on Working Capital	7676.61	7772.17	7851.88	8083.68	8198.88
Compensation Allowance	420.00	630.00	735.00	840.00	840.00
Annual Fixed Charges	53353.22	55015.99	56701.42	58477.90	61024.84

2. It is observed that certain inadvertent arithmetical/clerical errors had crept into the total annual fixed charges allowed in the table under paragraph 152 of the order dated 19.5.2024 in Petition No. 294/GT/2020. Therefore, in terms of Regulation 54 of the CERC (Conduct of Business) Regulations 2023, the inadvertent errors in the total



annual fixed charges is corrected in the table under paragraph 152 of the order dated 19.5.2024 as under:

	<i>(Rs. in lakh)</i>				
	2014-15	2015-16	2016-17	2017-18	2018-19
Depreciation	4978.55	5089.75	5302.55	5432.43	6279.47
Interest on Loan	0.00	0.00	0.00	0.00	0.00
Return on Equity	20615.19	20788.32	20851.43	20847.02	20918.09
O&M Expenses	20082.88	21365.75	22695.56	24114.78	25628.40
Interest on Working Capital	7676.61	7772.17	7851.88	8083.68	8198.88
Compensation Allowance	420.00	630.00	735.00	840.00	840.00
Annual Fixed Charges	53773.22	55645.99	57436.42	59317.90	61864.84
Annual Fixed Charges allowed by order dated 30.7.2016 in Petition No. 279/GT/2014	52520.41	54357.11	56214	58308.06	60363.09

4. Except for the above, all other terms/findings contained in the order dated 19.5.2024 in Petition No. 294/GT/2020 remain unchanged.

Sd/-
(Arun Goyal)
Member

Sd/-
(Jishnu Barua)
Chairperson

